

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM: NAGALAND:MEGHALAYA: MANIPUR: TRIPURA :
MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 34

Dated Guwahati, the 6th April, 2011

It is for the information of all concerned that henceforth, in all the Resolutions / Minutes of the Meetings, the following benchmarks are to be implemented: -

- 1. Pagination should be done at the right end corner of the bottom of each page showing the page number in the following order – 1 of 5, 2 of 5, 3 of 5, 4 of 5 and 5 of 5 etc;**
- 2. Name of the Committee with date of the Meeting should be mentioned at the left end corner of the bottom of each page; and**
- 3. Name of the Officers / staff who types / transcribes the matter at the last page.**

The above criteria should invariably be followed with immediate effect.

By Order,

Sd/- P.K. Saikia,

REGISTRAR GENERAL

Memo No. HC. III - 14/1993/ 1511 – 1525 /G Dated 6th April, 2011